

## SCHEDULE II

Proforma of information to be submitted by the  
Issuer for issue of Commercial Paper  
To be submitted to The Reserve Bank through the Issuing and Paying Agent (IPA)

To :

The Chief General Manager  
Industrial and Export Credit Department  
Reserve Bank of India  
Central Office,  
Mumbai – 400 001.

Through: (*Name of IPA*)

Dear Sir,

Issue of Commercial Paper

In terms of the Guidelines for issuance of commercial paper issued by the Reserve Bank dated October 10, 2000, we have issued Commercial Paper as per details furnished hereunder:

- i) Name of the Issuer :
- ii) Registered Office and Address :
- iii) Business activity :
- iv) Name/s of Stock Exchange/s with whom shares of the issuer are listed ( if applicable ) :
- v) Tangible net worth as per latest audited balance sheet (copy enclosed) :
- vi) Total Working Capital Limit :
- vii) Outstanding Bank Borrowings :
- viii) (a) Details of Commercial Paper

- |     | issued (Face Value)  | : | Date | Date<br>of<br>Issue | Amount<br>of<br>Maturity | Rate  |
|-----|--|---|------|---------------------|--------------------------|-------|
|     |  |   | i)   |                     |                          |       |
|     |  |   | ii)  |                     |                          |       |
| (b) | Amount of CP outstanding (Face Value) including the present issue  | : |      |                     |                          |       |
| ix) | Rating(s) obtained from the Credit Rating Information Services of India Ltd. (CRISIL) or any other agency approved by the Reserve Bank (A copy of the rating certificate should be enclosed) | : |      | i)                  | ii)                      | iii)  |
| x)  | Whether standby facility has been provided in respect of CP issue ?  |   |      |                     |                          |       |
| xi) | If yes   |   |      |                     |                          |       |
|     | (i) the amount of the standby facility   | : |      | Rs.                 |                          | Crore |
|     | (ii) provided by<br>(Name of bank/FI)  |   |      |                     |                          |       |

For and on behalf of

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(Name of the issuer)